

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 179 of 2019

In the matter of:

State Bank of India & Anr.

....Appellants

Vs.

Visa Infrastructure Ltd.

....Respondent

Present

For Appellants: Ms. PS. Chandralekha, Advocate.

**For Respondent: Mr. S.N. Mukherjee, Sr. Advocate along with
Mr. Jeemon Raju K, for R-1.**

ORDER
(Virtual Mode)

09.04.2021: When the case was called out it was submitted by the Learned Counsel for the Respondent Shri Jeemon Raju that one of the family members of Learned Senior Counsel Shri Rakesh Sinha was tested COVID-19 positive, so he is unable to appear in this Court, today.

Learned Counsel for the Appellants is also present.

List this matter on **13th May, 2021** at **2:00 P.M.**

[Justice Anant Bijay Singh]
Member (Judicial)

Sim/nn